

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2942
ANSWERED ON:13.12.2006
DCR GRATUITY TO GOVERNMENT EMPLOYEES
Adsul Shri Anandrao Vithoba

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the maximum ceiling prescribed for payment of DCR gratuity to the Government employees on superannuation at present and the date on which it was last revised;
- (b) whether the Union Government proposes to enhance this ceiling keeping in view the increase in prices of essential commodities as well as inflation rate over the years;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

- (a): The maximum ceiling admissible for payment of DCRG to the Central Government employees on superannuation at present is Rs. 3.5 lakhs. This ceiling of DCRG is effective from 1.1.1996.
- (b) to (d): At present, there is no proposal under consideration of the Government to enhance the limit of DCRG.